

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 118
IA No. 429/JPR/2021
CP No. (IB)-57/94(1)/JPR/2021
Under Section 94 of IBC, 2016

In the matter of:

Mrs. Nidhi Jindal through RP Vishnu Upadhyay ...Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

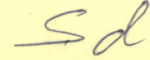
For the RP : Vishnu Upadhyay

ORDER

List the matter on 18.04.2023.



(Prasanta Kumar Mohanty)
Technical Member



(Deep Chandra Joshi)
Judicial Member

March 15, 2023